

National Company Law Tribunal




Allahabad Bench

CP No. 108/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: Smt. Poonam Gupta vs AJ Prakashan Puf

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956 Ltd

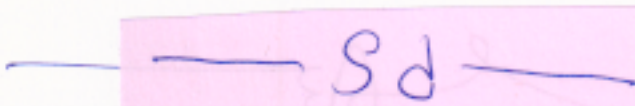
SI. NO.	Name	Designation	Representation	Signature
1.	Ashish Kr. Srivastav	Adv.	Petitioner	
2.	Dr. Pawan Jaiswal Nidhi Singh	PCMA Advocate	Respondent do -	 

CP No.108/ND/2012

Sh. Ashish Kumar Srivastava, Advocate for the petitioner. Dr. Pawan Jaiswal PCMA alongwith Smt. Nidhi Singh, Advocate on behalf of respondent, in respect of company petition no.106/ND/2012, 107/ND/2012 & 108/ND/2012. The respondent now files company application no.56/2017 seeking some clarification/direction, the petitioner counsel seeks time to file reply. Hence, the time is granted.

The matter be listed on 21<sup>st</sup> September, 2017.

Dated:05.09.2017



Shri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash